

ORISSA HIGH COURT**FILING REPORT AS ON :31/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003559/2023	SANDEEP KUMAR BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /76 /2023 () //
2	BLAPL/0003560/2023	ATAL BIHARI BARIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KANKADAHAD /51 /2018 () //
3	BLAPL/0003561/2023	MANARAMA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	Bamapada (Industrial Area) /226 /2022 () //
4	BLAPL/0003562/2023	MEHBOOB VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	DUNGURIPALI /191 /2022 () //
5	BLAPL/0003563/2023	MANGALA KHILLA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /11 /2023 () //
6	BLAPL/0003564/2023	LANKESWAR PATRA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /19 /2023 () //
7	BLAPL/0003565/2023	KARTIK BEHERA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /4 /2023 () //
8	BLAPL/0003566/2023	BRUSHABH PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /188 /2021 () //
9	BLAPL/0003567/2023	MAKARANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /48 /2021 () //
10	BLAPL/0003568/2023	SAJID VS STATE OF ODISHA	MD. GOLAM MADANI VS	PADMAPUR /95 /2022 () //
11	BLAPL/0003569/2023	NUKMAN KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	DIGAPAHANDI /6 /2023 () //

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12	BLAPL/0003570/2023	SIPUN JHANKAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /136 /2022 () //
13	BLAPL/0003571/2023	BIKRAM MANDAL VS STATE OF ODISHA	SATYABHUSAN DAS VS	M.V.79 /124 /2022 () //
14	BLAPL/0003572/2023	SUSHILA DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
15	BLAPL/0003573/2023	SANTOSH KUMAR SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /41 /2023 () //
16	BLAPL/0003574/2023	DAYANIDHI PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
17	BLAPL/0003575/2023	TIKI @ SUJIT SETHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /40 /2023 () //
18	BLAPL/0003576/2023	DASH BABULA VS STATE OF ODISHA	ARIJEET MISHRA VS	DEOGARH /176 /2023 () //
19	BLAPL/0003577/2023	SAROJ KUMAR DAS VS STATE OF ODISHA	BISWORANJAN SWAIN VS	KHANTAPADA /262 /2022 () //
20	BLAPL/0003578/2023	BIKRAM SAHU @ SAGAR VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /60 /2023 () //
21	BLAPL/0003579/2023	RAKESH JENA @ GANGA JENA @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /18 /2020 () //
22	BLAPL/0003580/2023	SANDIP AGRAWAL @ SANDEEP AGARWAL VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	/ /0 () //
23	BLAPL/0003581/2023	SUBHAM KUMAR SAHU @ SUBHAM KU. SAHU @ ROSHNI KUMAR PRADHAN		BADABAZAR /21 /2023

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		VS	VS	()
24	BLAPL/0003582/2023	STATE OF ODISHA PRAMOD SINGH	ABHILASH MISHRA	// BHAWANIPATNA TOWN /226 /2022
		VS	VS	()
25	BLAPL/0003583/2023	STATE OF ODISHA SURESH KANHAR	LAMBODOR ACHARI	// / /0
		VS	VS	()
26	BLAPL/0003584/2023	STATE OF ODISHA DEBAKISHORE BEHERA	RANJAN KUMAR NAYAK	// BYREE /32 /2023
		VS	VS	()
27	BLAPL/0003585/2023	STATE OF ODISHA JOSEF BARDHAN	LAMBODOR ACHARI	// / /0
		VS	VS	()
28	BLAPL/0003586/2023	STATE OF ODISHA AMBUJA KUMAR BEHERA	ASHIS KUMAR DAS	// SAHADEV KHUNTA /97 /2023
		VS	VS	()
29	BLAPL/0003587/2023	STATE OF ODISHA RAHUL MALI	SUNIL KUMAR PANDA	// JHARSUGUDA GRPS /107 /2022
		VS	VS	()
30	BLAPL/0003588/2023	STATE OF ODISHA SRIKANTA CHHATRIA	SATYABRATA PANDA	// / /0
		VS	VS	()
31	BLAPL/0003589/2023	STATE OF ODISHA SRIKANTA SAHOO	PRANAYANEE DASMOHAPATRA	// DHENKANAL SADAR /97 /2020
		VS	VS	()
32	BLAPL/0003590/2023	STATE OF ODISHA SURESH CHANDRA DIGAL	SATYABRATA PANDA	// / /0
		VS	VS	()
33	BLAPL/0003591/2023	STATE OF ODISHA ABHISEKHA @ ABISHEAK KHORA	DIPTI RANJAN BHOKTA	// KORAPUT TOWN /33 /2023
		VS	VS	()
34	BLAPL/0003592/2023	STATE OF ODISHA BOITA DAS	AMULYA RATNA PANDA	// BARI /302 /2022
		VS	VS	()

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35	BLAPL/0003593/2023	STATE OF ODISHA AKASH BARIK VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /276 /2022 ()
36	BLAPL/0003594/2023	STATE OF ODISHA P.VEER SATYANARAYANA VS	PRATIK NAYAK VS	// TIKABALI /32 /2023 ()
37	BLAPL/0003595/2023	STATE OF ODISHA MUNA PRADHAN VS	ARUN KUMAR DAS (1) VS	// PARJANG /23 /2023 ()
38	BLAPL/0003596/2023	STATE OF ODISHA BINOD KUMAR SURYAWANSHI VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
39	BLAPL/0003597/2023	STATE OF ODISHA JASHODA PATSANI @ DOSA PATASAHANI VS	SAKTI PRASAD DAS VS	// JATNI P.S. /45 /2023 ()
40	BLAPL/0003598/2023	STATE OF ODISHA SONU@TRINATH DEHURY VS	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /21 /2023 ()
41	BLAPL/0003599/2023	STATE OF ODISHA SATYAJIT PANIGRAHI @ LIPUN PANIGRAHI VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /74 /2023 ()
42	BLAPL/0003600/2023	STATE OF ODISHA RANYA SINGH JAMUDA VS	SOUGAT DASH VS	// SARAT /66 /2022 ()
43	BLAPL/0003601/2023	STATE OF ODISHA MANOJ BALIAR SINGH VS	JAYADEBA BEHERA VS	// / /0 ()
44	BLAPL/0003602/2023	STATE OF ODISHA A.SIBA VS	RITURANJAN CHHOTARAY VS	// KORAPUT TOWN /30 /2023 ()
45	BLAPL/0003603/2023	STATE OF ODISHA BIDYA DHARA GHIBILA VS	SATYABRATA PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0003604/2023	RANJAN KUMAR BEHERA VS STATE OF ODISHA	P.K.SAHOO VS	KAMAKHYANAGAR /28 /2023 () //
47	BLAPL/0003605/2023	SUDHIR SURIN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BANHARPALI /187 /2022 () //
48	BLAPL/0003606/2023	BASANTA BARIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NAYAPALLI P.S. /31 /2020 () //
49	BLAPL/0003607/2023	MD. IJAJ@MD.AJAZ VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /170 /2021 () //
50	BLAPL/0003608/2023	BENUDHAR BHOI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	barpalli /360 /2022 () //
51	BLAPL/0003609/2023	SANJAYA DAKUA @ BABAJI VS STATE OF ODISHA	UMAKANT SAHOO VS	CHANDRASEKHARPUR /402 /2022 () //
52	BLAPL/0003610/2023	SURESH KATHUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /22 /2023 () //
53	BLAPL/0003611/2023	M.KRISHNA PATRA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	K.NUAGAON /209 /2022 () //
54	BLAPL/0003612/2023	MOHAN DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
55	BLAPL/0003613/2023	JANAK DIGAL VS STATE OF ODISHA	DEBASHIS MITRA VS	BADAMBADI /110 /2023 () //
56	BLAPL/0003614/2023	ROHITA SWAIN VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //
57	BLAPL/0003615/2023	HARE SAMARATH	DIPTI RANJAN BHOKTA	KOSAGUMUDA /59 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0003616/2023	DEBAIS @ DEBASISH @ DEB KUMAR PATRA	KULDEEP MOHANTY	SPL.TASK FORCE /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0003617/2023	ALOK DIGAL	PRAMOD CHANDRA SEJPADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0003618/2023	PABANA PAHAN	SARAT KUMAR JENA	KHALLIKOTE /388 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0003619/2023	ANIL RANJAN JENA @ BULU JENA	SHANTANU DAS	BALASORE SADAR /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0003620/2023	SUBALA BEHERA	A.K.SAHOO	GOCHHAPADA /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0003621/2023	SOUMYA RANJAN NAYAK	P.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0003622/2023	ANIL SUNDHI	SASANKA SEKHAR SATAPATHY	TALCHER TOWN /902 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0003623/2023	ANTARYAMI BAG	SURYAKANTA DWIBEDI	BALLIGUDA /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0003624/2023	JITENDRA PAHAN	SARAT KUMAR JENA	KHALLIKOTE /167 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0003625/2023	SUSHANTA TANDI	UDIT RANJAN JENA	PUINTALA /237 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0003626/2023	SUNIL KUMAR DHIR	PRABHAT KUMAR DAS	JENAPUR /34 /2023
		VS	VS	()

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69	BLAPL/0003627/2023	STATE OF ODISHA AJIT BEPARI@TABLET VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /295 /2022 ()
70	BLAPL/0003628/2023	STATE OF ODISHA GURUBARU DEEP VS	SARATHI JYOTI MOHANTY VS	// barpalli /243 /2020 ()
71	BLAPL/0003629/2023	STATE OF ODISHA MADHUSUDAN DIGAL VS	BHARATI DASH VS	// PHIRINGIA /48 /2020 ()
72	BLAPL/0003630/2023	STATE OF ODISHA BIJAYA KUMAR MAHARANA VS	NIRANJAN PANDA VS	// SARANAKUL /121 /2022 ()
73	BLAPL/0003631/2023	STATE OF ODISHA PADMA CHARAN NAIK VS	SUNIL KU. PANDA VS	// N.T.P.C. /27 /2023 ()
74	BLAPL/0003632/2023	STATE OF ODISHA SANTU @ SANKURU @ MANOJ DALEI VS	DALIRANI BEHURAY VS	// KAPTIPADA /294 /2022 ()
75	BLAPL/0003633/2023	STATE OF ODISHA GUGUNA BEHERA VS	JITENDRA SAMANTARAY VS	// PURUSHOTTAMPUR /76 /2010 ()
76	BLAPL/0003634/2023	STATE OF ODISHA PAPU @ CHINMAY PANDA VS	JITENDRA SAMANTARAY VS	// SAHADEV KHUNTA /204 /2022 ()
77	CMAPL/0000266/2023	STATE OF ODISHA SANATANA JENA VS	KODANDA KUMAR BHUYAN VS	// // ()
78	CMAPL/0000268/2023	STATE OF ODISHA MADHABI BEHERA VS	ADV. VS	// // ()
79	CMAPL/0000269/2023	STATE OF ODISHA SAROJ KUMAR MOHANTY VS CHAIRMAN CUM M.D, OPTCL	ADV. VS	// // ()

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80	CMP/0000364/2023	CHITTA RANJAN MISHRA VS DAYANIDHI ROUTRAY	ACHYUTANANDA PATTANAİK VS	// 0 //
81	CMP/0000365/2023	NETRANANDA OJHA VS MATHURANANDA MALİK	NARAYAN PRASAD PARIJA VS	// 0 //
82	CMP/0000366/2023	SANTANU KUMAR BEBARTA VS KISHORE KUMAR SAMANTARAY	AMIT PRASAD BOSE VS	// 0 //
83	CMP/0000367/2023	PROF. ANANTA CHARAN SAHU VS PRABINA KUMAR MOHAPATRA	GANESH PRASAD SAMAL VS	// 0 //
84	CMP/0000368/2023	PRABHAT KUMAR SWAIN VS CHARUSHREE@CHARULATA RAY CHOUDHURY	PRAFULLA KUMAR RATH VS	// 0 //
85	CMP/0000369/2023	DURGA CHARAN BEHERA VS JAYADEV NAIK	ASHOK KUMAR MOHAPATRA VS	// 0 //
86	CMP/0000370/2023	ANADI MENDLI @ MELLI VS INDUMATI @ HADA BHOI	BUDHIRAM DAS VS	// 0 //
87	CMP/0000371/2023	PRABHUDAYAL AGRAWAL VS STATE OF ODISHA	SIDHARTH MISHRA VS	// 0 //
88	CMP/0000372/2023	PRAVATI DAS VS MANAS RANJAN PATTNAİK	ABHIJIT DAS VS	// 0 //
89	CMP/0000373/2023	DEVI GIDWANI VS NIMISH ATHA	SANGRAMJIT PANDA VS	// 0 //
90	CMP/0000374/2023	GIRISH DAYARAM CHAWDA VS NIMISH ATHA	SANGRAMJIT PANDA VS	// 0 //
91	CONTC/0002166/2023	MANOJ KUMAR MOHANTA	ADV	//

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		VS	VS	0
		BISHNUPADA SETHI, IAS		//
92	CONTC/0002167/2023	SUBRATA SATPATHY	ADV	//
		VS	VS	0
		SUNIL BANSAL, IPS		//
93	CONTC/0002168/2023	PRABHANJAN SATAPATHY	ADV	//
		VS	VS	0
		SUNIL BANSAL, I.P.S.		//
94	CONTC/0002169/2023	PRAKASH CHANDRA MOHAPATRA	SUBRATA MISHRA	//
		VS	VS	0
		MAKARANDA BEURA, C.D.M. AND P.H.O., NAYAGARH		//
95	CONTC/0002170/2023	MAMATA MOHANTY	ADV	//
		VS	VS	0
		BIPIN BIHARI MOHANTY, SENIOR SUPDT. OF POST, PURI		//
96	CONTC/0002171/2023	SANTOSH KUMAR ROY	ADV	//
		VS	VS	0
		DY. REGISTRAR, COOPERATIVE SOCIETY, CUTTACK		//
97	CONTC/0002172/2023	KUMULI KAILASH	ADV	//
		VS	VS	0
		DR.ABINASH ROUT, O.A.S.		//
98	CONTC/0002173/2023	PREMALATA MAHAPATRA	DINESH KUMAR PANDA	//
		VS	VS	0
		ANU GARG, I.A.S.		//
99	CONTC/0002174/2023	DEBABRATA MOHANTY	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
100	CONTC/0002175/2023	DR.CHANDRASEKHAR DAS	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
101	CONTC/0002176/2023	M/S CHAKAAKHI BINDING WORKS, CUTTACK	ADV	//
		VS	VS	0
		ASWATHY S., PRINCIPAL SECY., S AND ME DEPT		//
102	CONTC/0002177/2023	RATIKANTA NAYAK	ADV	//
		VS	VS	0

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103	CONTC/0002178/2023	ASWATHY S., IAS BELESWAR SAHOO VS	ADV VS	// // 0
104	CONTC/0002179/2023	ASWATHY S., I.A.S. ANANDA CHANDRA SAHOO VS	ADV VS	// // 0
105	CONTC/0002180/2023	ASWATHY S., I.A.S. GOUR MOHAN MOHANTA VS	ADV. VS	// // 0
106	CONTC/0002181/2023	ASWATHY S, I.A.S. JAYAKRUSHNA MOHAPATRA VS	ADV VS	// // 0
107	CONTC/0002182/2023	SATYABRATA SAHU, I.A.S. BHAGABAN UPADHAYA VS	ADV VS	// // 0
108	CONTC/0002183/2023	G.MATHI VATHANAN, IAS RABINDRA KUMAR PANIGRAHI VS	ADV VS	// // 0
109	CONTC/0002184/2023	ANU GARG, I.A.S. SUDHAKAR SAHOO VS	ADV VS	// // 0
110	CONTC/0002185/2023	DR.MONA SHARMA, I.A.S. MALLI GURU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
111	CONTC/0002186/2023	SATYABRATA SAHU, I.A.S. TARUN KU.PARIDA VS	ADV. VS	// // 0
112	CONTC/0002187/2023	PRINCIPAL SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., BBSR. SUSHANT KUMAR VS	ADV VS	// // 0
113	CONTC/0002188/2023	CHAKRADHAR TRIPATHY MADHABANANDA SAHU VS NIRANJAN SAHU, OAS	ADV. VS	// // 0 //

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114	CONTC/0002189/2023	UPAMANYU JENA VS DEBIDATA BISWAL, IFS	ADV VS	// 0 //
115	CONTC/0002190/2023	KALYANI KUMARI MISHRA VS ASWASTI S., I.A.S.	ADV VS	// 0 //
116	CONTC/0002191/2023	PURUSOTTAM PATEL VS SUSHANTA KUMAR DAS, I.A.S.	ADV VS	// 0 //
117	CONTC/0002192/2023	SRIKANTA CHOUDHURY VS SUSHANTA KUMAR DAS, IAS	ADV VS	// 0 //
118	CONTC/0002193/2023	SARAT CHANDRA SAHU VS DEBIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
119	CONTC/0002194/2023	SANT LOBAN KINDO VS DR. ARUN KUMAR MISHRA, REGIONAL CHIEF CONSERVATOR OF FORESTS, SUNDARGARH	PRADEEP KUMAR MAHAPATRA VS	// 0 //
120	CONTC/0002195/2023	PRAMOD KUMAR NAYAK VS K SUDARSHAN CHAKRAVARTHY, IAS	BHABANI SHANKAR RAYAGURU VS	// 0 //
121	CONTC/0002196/2023	SURESH KUMAR BEHERA VS MANOJ PATRA, OAS	ADV VS	// 0 //
122	CONTC/0002197/2023	NABIN KUMAR PATNAIK VS KARUNAKAR HANSADA, SECRETARY, BERHAMPUR CENTRAL COOPERATIVE BANK LTD., GANJAM	BISWARANJAN MAHARATHA VS	// 0 //
123	CONTC/0002198/2023	SURENDRA KUMAR DAS VS NIKHIL PAVAN KALYAN, I.A.S.	ADV VS	// 0 //
124	CONTR/0000017/2023	DR.SUKANTA KUMAR JENA VS YASHWANT SINGH JETHWA, IPS	SURYAKANTA JENA VS	/ /0 0 //
125	CONTR/0000018/2023	MADHUMITA NAYAK@NAIK	ADV	/ /0

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		VS	VS	()
126	CRLA/0000347/2023	SUNIL KUMAR KAR, INSPECTOR IN CHARGE, TOWN POLICE STATION, KEONJHAR PRATAP KUMAR BISWAL	CHANDAN SAMANTARAY	// EOW,BHUBANESWAR /16 /2019
		VS	VS	O.P.I.D,BALASORE(Baleshwar)
127	CRLA/0000348/2023	STATE OF ODISHA BHAGIA@BHAGABAN BEHERA	GYANESWAR SATPATHY	CT/0000003/2019
		VS	VS	BADSAHI /11 /2023
128	CRLA/0000349/2023	STATE OF ODISHA RAMAKANTA @ RADHAKANTA BHOI	DIPTI RANJAN SWAIN	DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj)
		VS	VS	Spl/0000001/2023
129	CRLA/0000350/2023	STATE OF ODISHA SAGAR KUMAR SETHI	SHANTI PRAKASH MOHANTY	TUREIKELA /85 /2019
		VS	VS	()
130	CRLA/0000351/2023	STATE OF ODISHA ACHYUTANANDA @ RAMESH PARIDA	RAMESH CHANDRA MAHARANA	// BARIPADA TOWN /864 /2022
		VS	VS	()
131	CRLA/0000352/2023	STATE OF ODISHA SUKESH TOPPO @ DANDA	PABITRA KUMAR NAYAK	BALICHANDRAPUR /87 /2017
		VS	VS	()
132	CRLA/0000353/2023	STATE OF ODISHA SAMEER@SAMIRA PRUSTY	PRIYA RANJAN SINGH	BIRMITRAPUR /96 /2014
		VS	VS	()
133	CRLA/0000354/2023	STATE OF ODISHA SURESH GURU	SARATHI JYOTI MOHANTY	// PARADEEP LOCK /62 /2009
		VS	VS	()
134	CRLMC/0001606/2023	STATE OF ODISHA LIPU@UMAKANTA PARIDA	DEEPAK KU SAHOO	// JHARBANDH /171 /2022
		VS	VS	()
135	CRLMC/0001607/2023	STATE OF ODISHA PRAVAT RANJAN ROUSTRAY	DEEPAK KU SAHOO	// DERABIS /186 /2022
		VS	VS	()
136	CRLMC/0001608/2023	STATE OF ODISHA SNEHASIS SAMAL	DEEPAK RANJAN PARIDA	// NAYAPALLI P.S. /126 /2023
		VS	VS	J.M.F.C. (III) BHUBANESWAR(Khordha)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001609/2023	STATE OF ODISHA SNEHASIS SAMAL VS	DEEPAK RANJAN PARIDA VS	CT/0000275/2023 NAYAPALLI P.S. /124 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)
138	CRLMC/0001610/2023	STATE OF ODISHA SNEHASIS SAMAL VS	DEEPAK RANJAN PARIDA VS	CT/0000273/2023 NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)
139	CRLMC/0001611/2023	STATE OF ODISHA KRUSHNA PRASAD SABAT VS	PRASANNA KUMAR MISHRA VS	CT/0000272/2023 PARLAKHEMUNDI /188 /2019 ()
140	CRLMC/0001612/2023	STATE OF ODISHA BISWANATH MALLICK VS	BISWARANJAN DALAI VS	// NAUGAON /95 /2009 ()
141	CRLMC/0001613/2023	STATE OF ODISHA RUPAL MAKHIJA VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
142	CRLMC/0001614/2023	STATE OF ODISHA LATA OJHA VS	SURESH KUMAR JENA VS	// BALICHANDRAPUR /75 /2001 ()
143	CRLMC/0001615/2023	STATE OF ODISHA PANCHANAN PAHADASINGH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /99 /2023 ()
144	CRLMC/0001616/2023	STATE OF ODISHA RAVI VS	MANAS KUMAR CHAND VS	// SPL.TASK FORCE /9 /2022 ()
145	CRLMC/0001617/2023	STATE OF ODISHA SUNYABASI @ SUNYABASA SAHOO VS	SAMARENDRA MOHANTY VS	// BARAMBA /141 /2020 ()
146	CRLMC/0001618/2023	STATE OF ODISHA PRAFULLA SETHI @ PRAFULLA KUMAR SETHI VS	SUSHANTA HARICHANDAN VS	// BADACHANA /242 /2015 ()
147	CRLMC/0001619/2023	STATE OF ODISHA PRATAP PRASAD VS	BIDYADHAR MANSINGA VS	// SPL.TASK FORCE /16 /2016 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0001620/2023	PAPU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PURUNAKATAK /55 /2022 () //
149	CRLMC/0001621/2023	NEELAM RATNAKAR VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	SPL.TASK FORCE /16 /2016 () //
150	CRLMC/0001622/2023	ANJAN PANDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	/ /0 () //
151	CRLMC/0001623/2023	SANTOSH SETHI @ SANTOSH KUMAR SETHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /65 /2023 () //
152	CRLMC/0001624/2023	JATAN PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 () //
153	CRLMC/0001625/2023	ABHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	PARADEEP LOCK /77 /2021 () //
154	CRLMC/0001626/2023	RITA MOHAPATRA VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	CUTTACK VIGILANCE /34 /2022 () //
155	CRLMC/0001627/2023	DHANU HANSDAH VS STATE OF ODISHA	B. N. MOHAPATRA VS	RAIRANGPUR (RURAL) /80 /2021 () //
156	CRLMC/0001628/2023	CHANDAN KUMAR DASH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BOLANGIR TOWN /120 /2023 () //
157	CRLMC/0001629/2023	PADMAJA SUBHASHMITA NANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	NIMAPADA /253 /2020 () //
158	CRLMC/0001630/2023	BIDHUBHUSAN NAYAK VS STATE OF ODISHA	PRATIK DASH VS	INFOCITY PS /306 /2022 () //
159	CRLMC/0001631/2023	SUBRAT NAHAK	HIMANSHU SEKHAR MISHRA	NALCO /145 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0001632/2023	STATE OF ODISHA GOPINATH MISHRA	DEVASHIS PANDA	// REMUNA /92 /2021
		VS	VS	()
161	CRLMC/0001633/2023	STATE OF ODISHA BIPIN CHANDRA DAS	SHRADHASHREE ROUTRAY	// / /0
		VS	VS	()
162	CRLMC/0001634/2023	STATE OF ODISHA SUDARSAN NAYAK	RATIKANTA MOHAPATRA	// SATYABADI /355 /2022
		VS	VS	()
163	CRLMC/0001635/2023	STATE OF ODISHA RAJARAM SARAOGI	BIKRAM KESHARI RAJ	// PURIGHAT /268 /2000
		VS	VS	()
164	CRLMC/0001636/2023	STATE OF ODISHA SANTOSH SETHI@SANTOSH KUMAR SETHI	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /68 /2023
		VS	VS	()
165	CRLMC/0001637/2023	STATE OF ODISHA JAGANNATH PADHY	KAJAL SAHOO	// GOLANTHARA (BERHAMPUR) /4 /2016
		VS	VS	()
166	CRLMC/0001638/2023	STATE OF ODISHA CHINTAMANI BEHERA	LAXMI CHARAN BEHERA	// RAMBHA (KHALLIKOTE) /201 /2014
		VS	VS	()
167	CRLMC/0001639/2023	STATE OF ODISHA PAT GOUDA	LAXMI CHARAN BEHERA	// / /0
		VS	VS	()
168	CRLMC/0001640/2023	STATE OF ODISHA MANOJA KUMAR JENA @ MANORANJAN JENA	AJAYA KUMAR JENA	// JATNI P.S. /247 /2013
		VS	VS	()
169	CRLMC/0001641/2023	STATE OF ODISHA MUNA MAHAKUD@MAHENDRA MAHAKUD	RAMAKANTA PRADHAN	// BARBIL /108 /2020
		VS	VS	()
170	CRLMC/0001642/2023	STATE OF ODISHA BABUL DASH@JYOTIPRAKASH@JYOTI PRAKASH DAS	ANUSGALA KISHORE PANDA	// PARJANG /81 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0001643/2023	STATE OF ODISHA JAYA MALLICK VS	TIRTH KUMAR SAHU VS	// GOCHHAPADA /51 /2008 ()
172	CRLMC/0001644/2023	STATE OF ODISHA MADHUSMITA SAMANT VS	JAYDEEP PAL VS	// JAGATSINGPUR /620 /2021 ()
173	CRLMC/0001645/2023	STATE OF ODISHA NAGENDRA PRASAD BISWAL VS	DEVASHIS PANDA VS	// BALASORE VIGILANCE /27 /2019 ()
174	CRLMC/0001646/2023	STATE OF ODISHA(VIG.) DAFFODIL DRUGS PRIVATE LTD. VS	SOUMYA MISHRA VS	// BOLANGIR TOWN /120 /2023 ()
175	CRLMC/0001647/2023	STATE OF ODISHA RABI NARAYAN SAHU@LETH RABI VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /57 /2021 ()
176	CRLMC/0001648/2023	STATE OF ODISHA ZAHEER AHMED VS	SILABHADRA SASTRY VS	// / /0 ()
177	CRLMC/0001649/2023	BANIBRATA DUTTA TUNA PRADHAN VS	GOPAL KRUSHNA MOHANTY VS	// KANDHEIGOLE /59 /2015 ()
178	CRLMC/0001650/2023	STATE OF ODISHA SUDARSAN PRADHAN VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /170 /2021 ()
179	CRLMP/0000633/2023	STATE OF ODISHA SANJAY KUMAR TRIPATHY VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
180	CRLMP/0000634/2023	STATE OF ODISHA JAMUNA BEHERA VS	RAMDAS ACHARY VS	// / /0 ()
181	CRLMP/0000635/2023	STATE OF ODISHA SUKADEV BEHERA VS	GAGAN BIHARI SINGH VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0000636/2023	NILACHALA SARASWATA SANGHA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// () //
183	CRLMP/0000637/2023	AMIT KUMAR JHUJHUNWALA VS STATE OF ODISHA	SURESH KUMAR JENA VS	// () //
184	CRLMP/0000638/2023	PUNAM PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //
185	CRLMP/0000639/2023	M/S. BHARAT SALTS AND CHEMICALS LTD., CUTTACK VS STATE OF ODISHA	SUDIPTO PANDA VS	// () //
186	CRLMP/0000640/2023	SARADA NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
187	CRLMP/0000641/2023	SURESH CHANDA BHOLA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //
188	CRLMP/0000642/2023	DILLIP MEHER VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
189	CRLMP/0000643/2023	PADMANAV BHUTIA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
190	CRLMP/0000644/2023	SONALI MOHAPATRA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// () //
191	CRLMP/0000645/2023	SWAROOP KUMAR SAHOO VS SUCHETA SAHOO	PRADIPTA VARMA VS	// () //
192	CRLMP/0000646/2023	NAMITA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
193	CRLMP/0000647/2023	BASANTI MANTRY	GOPAL CHARAN MOHANTY	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0000648/2023	NARAYAN NAIK	SIDHARTHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0000649/2023	RANJAN KUMR KAR	SARAT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0000650/2023	SUSANT DAS	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0000651/2023	VIJITHA R	DEBASISH PATNAIK	/ /0
		VS	VS	()
		THE PRINCIPAL SECY		//
198	CRLREV/0000156/2023	RANJAN KUMAR PANIGRAHI	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /163 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	CRLREV/0000157/2023	APAN KUMAR DEY	SHANTANU KUMAR PANDA	/ /0
		VS	VS	()
		HARINARAYAN SAHU		//
200	FAO/0000164/2023	SIBA PRADHAN	KAPILA CHARAN NAYAK	/ /
		VS	VS	()
		MURSID FIROZUL HODA		//
201	FAO/0000165/2023	SANKIRTAN BEHERA	DEBASISH PATNAIK	/ /
		VS	VS	()
		NARESH KUMAR SATHPATHY		//
202	FAO/0000166/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	MAHITOSH SINHA	/ /
		VS	VS	()
		BASANTA KUMAR BEHERA		//
203	MACA/0000285/2023	MANGARAJ SASMAL	BINAYAK PRASAD MOHANTY	/ /
		VS	VS	()
		SANTOSH KUMAR SAHOO		//
204	MACA/0000286/2023	BHUMI KUMBHAR	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MACA/0000287/2023	GOURANGA MEHER MADANA BAG VS SUNIL SETH	KALPATARU PANIGRAHI VS	// // 0 //
206	MATA/0000110/2023	SUJATA@RASMITA@JHUMA SETHA VS RUKESH ROSHAN DAS	DEEPAK KU SAHOO VS	// 0 //
207	MATA/0000111/2023	AJIT KUMAR JENA VS SASMITA PALAI	SANJAY KUMAR DAS 2 VS	// 0 //
208	RPFAM/0000112/2023	NARENDRA SETHI VS DAYANIDHI SETHI	MD. GOLAM MADANI VS	// 0 //
209	RPFAM/0000113/2023	SURENDRA MALLIK VS BIBHUTI MALLIK	NIRANJAN PANDA VS	// 0 //
210	RSA/0000127/2023	GURU CHARAN BARIK VS SHREE SJHREE BHAGABAT GOSAIN	SUKANTA KUMAR NAYAK VS	// 0 //
211	RSA/0000128/2023	SARAT KUMAR DAS VS PRATAP CHANDRA DAS	AMIT PRASAD BOSE VS	// 0 //
212	RVWPET/0000108/2023	TRINATH BARAD VS COMMN. CUM SECY., DEPT. OF S AND ME , BBSR	RASHMI KANTA ACHARYA VS	// 0 //
213	RVWPET/0000109/2023	HRUDANANDA SAHOO VS SPECIAL LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0 //
214	RVWPET/0000110/2023	DR.SUDHA SETHY VS STAE OF ODISHA	ADV. VS	// 0 //
215	RVWPET/0000111/2023	AO, THE URBAN CO OP. BANK LTD.,CUTTACK VS JOINT REGISTRAR OF CO OP. SOCIETIES (T AND P), BBSR	ADV. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RVWPET/0000112/2023	AUTHORIZED OFFICER, THE URBAN CO OPERATIVE BANK LTD. CTC VS REGISTRAR, DEBTS RECOVERY TRIBUNAL	BANK LTD. CTC VS CTC.	// 0 //
217	RVWPET/0000113/2023	AO., THE URBAN CO-OPERATIVE BANK LTD., CUTTACKA. VS JOINT REGISTRAR CO-OPERATIVE SOCIETIES (T AND P), BBSR	CTC. VS BBSR	// 0 //
218	WA/0000654/2023	STATE OF ODISHA VS BIKASH CHANDRA PADHI	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
219	WA/0000655/2023	STATE OF ODISHA VS RABINDRANATH SENAPATI	SATYA SUNDAR KANUNGO, A.G.A. VS	// 0 //
220	WA/0000656/2023	PURNA CHANDRA BALIARSINGH VS THE ODISHA INFORMATION COMMISSION, BBSR	GYANENDRA KUMAR TRIPATHY VS	// 0 //
221	WA/0000657/2023	STATE OF ODISHA VS GOURANG AEICH	SASWAT DAS, A.G.A. VS	// 0 //
222	WA/0000658/2023	STATE OF ODISHA VS SREEPATI RANJAN DASH	PRAVAKAR BEHERA, S.C.(T) VS	// 0 //
223	WA/0000659/2023	THE BOARD OF GOVERNORS, I.G.I.T., SARANG VS DR.SUBHRA KESHARI BISWAL	NIROD KUMAR SAHU VS	// 0 //
224	WA/0000660/2023	STATE OF ODISHA VS NRUSINGHA CHARAN DAS	SIBANI SHANKAR PRADHAN, A.G.A. VS	// 0 //
225	WA/0000661/2023	STATE OF ODISHA VS PURNA CHANDRA PANIGRAHI	SANJAY RATH, A.S.C. VS	// 0 //
226	WA/0000662/2023	STATE OF ODISHA VS BIDYADHARA MISHRA	SIBANI SHANKAR PRADHAN, A.G.A. VS	// 0 //
227	WA/0000663/2023	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0000664/2023	RAMA CHANDRA NAYAK STATE OF ODISHA	SANJAY RATH,, A.S.C.	//
		VS	VS	0
229	WA/0000665/2023	MD. SAHEBJAN STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
230	WP(C)/0009982/2023	BIJAYA KUMAR SINGH PURNANANDA BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
231	WP(C)/0009983/2023	STATE OF ODISHA E.J.N.HIMANSHU SEKHAR	BANSHIDHAR SATAPATHY	//
		VS	VS	0
232	WP(C)/0009984/2023	STATE OF ODISHA JAGATANANDA MANGARAJ	PRASANNA KUMAR SAHOO	//
		VS	VS	0
233	WP(C)/0009985/2023	STATE OF ODISHA PRANATI KUMBHAR	GYANA RANJAN SETHI	//
		VS	VS	0
234	WP(C)/0009986/2023	STATE OF ODISHA AMBIKA DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
235	WP(C)/0009987/2023	STATE OF ODISHA SODAMINI MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
236	WP(C)/0009988/2023	STATE OF ODISHA REBATI SABAR	PRASANNA KUMAR SAHOO	//
		VS	VS	0
237	WP(C)/0009989/2023	STATE OF ODISHA SNEHALATA SAMAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
238	WP(C)/0009990/2023	STATE OF ODISHA JUDHISTIR DAS	MANAS RANJAN BADAJENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0009991/2023	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	JAGANATH PATNAIK VS	// // ()
240	WP(C)/0009992/2023	STATE OF ODISHA ALEKHA CHARAN SAHU VS	SATYABRATA SATAPATHY VS	// // ()
241	WP(C)/0009993/2023	STATE OF ODISHA RANJIT KUMAR SINGH VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
242	WP(C)/0009994/2023	STATE OF ODISHA KRUPASINDHU MOHANTY VS	SATYABRATA SATAPATHY VS	// // ()
243	WP(C)/0009995/2023	STATE OF ODISHA HADIBANDHU RANA VS	SATYABRATA SATAPATHY VS	// // ()
244	WP(C)/0009996/2023	STATE OF ODISHA NARASINGH GOPAL VS	BHAKTA RANJAN BARIK VS	// // ()
245	WP(C)/0009997/2023	STATE OF ODISHA SARASWATI PAUL VS	BANSHIDHAR SATAPATHY VS	// // ()
246	WP(C)/0009998/2023	STATE OF ODISHA DURYODHAN NAYAK VS	SATYABRATA SATAPATHY VS	// // ()
247	WP(C)/0009999/2023	STATE OF ODISHA LAXMIDHAR ROUL VS	SOMANATH NANDA VS	// // ()
248	WP(C)/0010000/2023	STATE OF ODISHA MOHIT SHETH VS	UPASANA BAL VS	// // ()
249	WP(C)/0010001/2023	THE UNION OF INDIA BABITA PRADHAN VS THE AO, SUNDARAM HOME FINANCE LTD. CHENNAI	BIJAYA KUMAR BEHERA I VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0010002/2023	MRUTYUNJAYA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
251	WP(C)/0010003/2023	LAXMIMANI TUDU VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
252	WP(C)/0010004/2023	SWARNALATA MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
253	WP(C)/0010005/2023	UTKAL SWAYAM SAHAYAK GOSTI, PURI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
254	WP(C)/0010006/2023	SANJAN KETAN RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0010007/2023	RADHARANI TUDU VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
256	WP(C)/0010008/2023	M/S.ARATI CONSTRUCTION, KENDUJHAR VS JOINT COMMNR. OF STATE TAX, (APPEAL), JAJPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
257	WP(C)/0010009/2023	ABHIRAM GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	WP(C)/0010010/2023	DEEPAK KISAN VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
259	WP(C)/0010011/2023	RABINDRA KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
260	WP(C)/0010012/2023	DALIMBA GAMANGO VS RAMESH CHANDRA MAJHI	SOUBHAGYA KUMAR DASH VS	// 0 //
261	WP(C)/0010013/2023	LAXMIDHAR NAYAK	VIVEKANAND JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0010014/2023	STATE OF ODISHA KHAGESWAR SAHOO	PARTHA SARATHI NAYAK	//
		VS	VS	0
263	WP(C)/0010015/2023	STATE OF ODISHA PRAFULLA KUMAR SETHI	MANAS PATI	//
		VS	VS	0
264	WP(C)/0010016/2023	STATE OF ODISHA PRASANTA KUMAR TRIPATHY	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
265	WP(C)/0010017/2023	STATE OF ODISHA PRASANNA KUMAR KHANDAI	MANAS PATI	//
		VS	VS	0
266	WP(C)/0010018/2023	STATE OF ODISHA ANANTA PATRA	PRADEEP KUMAR DAS 1	//
		VS	VS	0
267	WP(C)/0010019/2023	STATE OF ODISHA PURANDAR SA	MANAS PATI	//
		VS	VS	0
268	WP(C)/0010020/2023	STATE OF ODISHA RABINDRA NARAYAN PANDA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
269	WP(C)/0010021/2023	STATE OF ODISHA MAYURBHANJ COLLEGE OF NURSING, MAYURBHANJ	MANI RATH	//
		VS	VS	0
270	WP(C)/0010022/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR JITEN PATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
271	WP(C)/0010023/2023	STATE OF ODISHA SAMARENDRA SARANGI	SITANSU MOHAN SINGH	//
		VS	VS	0
272	WP(C)/0010024/2023	STATE OF ODISHA PRAVAKAR BEHERA	BIJAY KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0010025/2023	STATE OF ODISHA SUKANTI MOHANTY VS	SATYABRATA SATAPATHY VS	// // ()
274	WP(C)/0010026/2023	STATE OF ODISHA SARAT CHANDRA SAHOO VS	SIBA PRASAD PATI VS	// // ()
275	WP(C)/0010027/2023	STATE OF ODISHA KESHAB CHANDRA SETHI VS	DEBI PRASAD DHALSAMANTA VS	// // ()
276	WP(C)/0010028/2023	STATE OF ODISHA RABINDRA KUMAR PATRA VS	SIBA PRASAD PATI VS	// // ()
277	WP(C)/0010029/2023	STATE OF ODISHA UPENDRA NAIK VS	DEBI PRASAD DHALSAMANTA VS	// // ()
278	WP(C)/0010030/2023	STATE OF ODISHA MANORANJAN HOTA VS	SIBA PRASAD PATI VS	// // ()
279	WP(C)/0010031/2023	STATE OF ODISHA BRAJA KISHORE MOHAPATRA VS	DEBI PRASAD DHALSAMANTA VS	// // ()
280	WP(C)/0010032/2023	STATE OF ODISHA BIJAY KUMAR RAYAGURU VS	SIBA PRASAD PATI VS	// // ()
281	WP(C)/0010033/2023	STATE OF ODISHA SUSHIL KUMAR SARANGI VS	DEBI PRASAD DHALSAMANTA VS	// // ()
282	WP(C)/0010034/2023	STATE OF ODISHA RAM KRISNA PATTANAİK VS	KAMALA KANTA NAYAK VS	// // ()
283	WP(C)/0010035/2023	STATE OF ODISHA NARAYAN SARANGI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0010036/2023	KANHU CHARAN SAHOO VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
285	WP(C)/0010037/2023	BIJAYANANDA BEHERA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
286	WP(C)/0010038/2023	PRADEEP KUMAR MANDAL VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
287	WP(C)/0010039/2023	NIRAKAR NAYAK VS DEBASHIS BHOI	JAGANNATH BHUYAN VS	// 0 //
288	WP(C)/0010040/2023	SAROJ KUMAR SAMANTARAY VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
289	WP(C)/0010041/2023	SANTANU KUMAR DAS VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
290	WP(C)/0010042/2023	BAIDHAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
291	WP(C)/0010043/2023	PRAVAKAR SENAPATI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
292	WP(C)/0010044/2023	JAGAMOHAN PATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
293	WP(C)/0010045/2023	UMAKANTA JAYASINGH VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
294	WP(C)/0010046/2023	SK. HABIBUR RAHAMAN VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
295	WP(C)/0010047/2023	AKSHAYA KUMAR MULIA	DEBI PRASAD DHALSAMANTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0010048/2023	M/S. BAISHNAB CHARAN NAYAK, PARADEEP	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0010049/2023	SAILABALA BRAHMA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		COLLECTOR BHADRAK		//
298	WP(C)/0010050/2023	HAREKRUSHNA PATRA	RUDRA PRASAD KAR	//
		VS	VS	0
		PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//
299	WP(C)/0010051/2023	PABITRA SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
		COLLECTOR BHADRAK		//
300	WP(C)/0010052/2023	KESHAB JENA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		COLLECTOR BHADRAK		//
301	WP(C)/0010053/2023	LINGARAJ GOUDA	PARSURAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0010054/2023	SANKALI SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
		COLLECTOR BHADRAK		//
303	WP(C)/0010055/2023	NAMITA SAHOO	PARSURAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0010056/2023	LAXMI SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
		COLLECTOR, BHADRAK		//
305	WP(C)/0010057/2023	TAPA BARIHA	UMAKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0010058/2023	SIBARAM PRASAD COLLEGE OF MEDICAL SCIENCE	KOBIRAJ DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0010059/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR DINESH KUMAR NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //
308	WP(C)/0010060/2023	RAJA KISHORE SAHOO VS GOVT. OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
309	WP(C)/0010061/2023	TUNGU KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
310	WP(C)/0010062/2023	SANJURANI DUTTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
311	WP(C)/0010063/2023	LABALA PRATAP CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
312	WP(C)/0010064/2023	HARIPRIYA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
313	WP(C)/0010065/2023	BANDANA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
314	WP(C)/0010066/2023	RATIKANTA BEHERA VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
315	WP(C)/0010067/2023	KANHU CHARAN MAHALIK VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
316	WP(C)/0010068/2023	LADU KISHOR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
317	WP(C)/0010069/2023	JANAKI SAHOO VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0010070/2023	NANDINI SAHOO VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
319	WP(C)/0010071/2023	GURU SAHOO VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
320	WP(C)/0010072/2023	JITENDRA KUMAR SAHOO VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
321	WP(C)/0010073/2023	KEDAR JENA VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
322	WP(C)/0010074/2023	NITYANANDA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
323	WP(C)/0010075/2023	SATYABRATA SAHOO VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
324	WP(C)/0010076/2023	SK. BABU VS COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
325	WP(C)/0010077/2023	RABINARAYAN SAHOO VS COLLECTOR, BHADRAK	PURNA CHANDRA MISHRA VS	// 0 //
326	WP(C)/0010078/2023	RAJEEV KAPOOR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
327	WP(C)/0010079/2023	BANAMALI MISHRA VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
328	WP(C)/0010080/2023	ANIL KUMAR CHAKRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
329	WP(C)/0010081/2023	MAGUNI CHARAN LENKA	ARIJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0010082/2023	PRATAP PRASAD	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0010083/2023	KAILASH PARIDA	DIGAMBARA MISHRA	//
		VS	VS	0
		ASST. DIRECTOR (BENEFIT), ESI CORPORATION, BBSR		//
332	WP(C)/0010084/2023	CHAITANYA BHOI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0010085/2023	KALPANA PANDA	GOPINATH MISHRA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, BBSR		//
334	WP(C)/0010086/2023	SIBA NARAYAN PATTANAIK	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0010087/2023	KHIROD KUMAR PATRA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0010088/2023	SRI SRI BALADEVJEW BIJE GUD, BALASORE	GOPINATH MISHRA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENT, ODISHA		//
337	WP(C)/0010089/2023	BASUDEVPUR BISTHAPITA KSHATIGRAST PRAJASAKRUBHANGHA	KRUBHANGHA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0010090/2023	BISWAJIT DAS	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		THE VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY, CUTTACK		//
339	WP(C)/0010091/2023	TRILOCHAN PANDIT	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0010092/2023	PRANAB KUMAR PATRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0010093/2023	STATE OF ODISHA SAROJ KUMAR SAHU VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
342	WP(C)/0010094/2023	STATE OF ODISHA ASHOK KUMAR SAHOO VS	CHANDRAKANTA NAYAK VS	// // ()
343	WP(C)/0010095/2023	STATE OF ODISHA ROHITASWA PRADHAN VS	RAJIB RATH VS	// // ()
344	WP(C)/0010096/2023	STATE OF ODISHA SASMITA MOHAPATRA VS	KSHIROD KUMAR ROUT VS	// // ()
345	WP(C)/0010097/2023	STATE OF ODISHA SUDARSHAN NAYAK VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0010098/2023	DIRECTOR(RESEARCH), ROBBER RESEARCH INSTITUTE OF INDIA, KERALA SUMAN MOHANTY VS	PAMI RATH VS	// // ()
347	WP(C)/0010099/2023	MADHUSUDAN LAW UNIVERSITY, CUTTACK NIRANJAN JENA VS	JATINDRA KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0010100/2023	THE CENTRAL PUBLIC INFORMATION COMMISSION, NEW DELHI NEELAKANTHA MAHARANA VS	MANORANJAN MISHRA VS	// // ()
349	WP(C)/0010101/2023	STATE OF ODISHA BIVEKANANDA NAYAK VS	SASWATI MOHAPATRA VS	// // ()
350	WP(C)/0010102/2023	MANAGEMENT OF M/S ODISHA SMALL INDUSTRIES CORP. LTD., CUTTACK DR. BANAPRAVA PARIDA VS	KUNAL KUMAR SWAIN VS	// // ()
351	WP(C)/0010103/2023	STATE OF ODISHA SANTOSH KUMAR SAHU VS	NIRANJAN NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0010104/2023	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
353	WP(C)/0010105/2023	NALINI PRAVA DEI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
354	WP(C)/0010106/2023	LAMBODAR SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0010107/2023	JAHAR ALLI KHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
356	WP(C)/0010108/2023	JYOTIRMAYEE MOHAPATRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
357	WP(C)/0010109/2023	HEMANTA KUMBHAR VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
358	WP(C)/0010110/2023	GEETANJALI DIGAL VS TAHASILDAR, TIKABALI, KANDHAMAL	PRATAP CHANDRA CHHINCHANI VS	// 0 //
359	WP(C)/0010111/2023	SUPRAVA DWIBEDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0010112/2023	ODISHA SWABALAMBI KARIGAR SANGHA, BHADRAK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
361	WP(C)/0010113/2023	JAYANTA KUMAR CHHATIA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
362	WP(C)/0010114/2023	SAHADEV SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
363	WP(C)/0010115/2023	PACHIKA SAHAYIKA MAZDOOR SANGHA, ODISHA	SATYABRATA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0010116/2023	NALINI KANTA PATRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0010117/2023	BIBHUTI BHUSAN ROUT	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0010118/2023	KHIROD DAS	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0010119/2023	HARIKRISHNA GOUDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0010120/2023	BRAHMANANDA BASTIA	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0010121/2023	SEKH MEHERBAN	RAJDEEP PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
370	WP(C)/0010122/2023	GREGORY TETE	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0010123/2023	HARI KANDALU	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0010124/2023	SHRIHARI KARUA	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0010125/2023	INDRAJIT KALAYAT	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0010126/2023	SURESH GOCHHAYAT	SIBANARAYAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0010127/2023	STATE OF ODISHA M/S. GARDEN REACH SHIP BUILDERS AND ENGINEERS LTD, Bhubaneswar	SRIPATI MOHAPATRA	//
		VS	VS	0
376	WP(C)/0010128/2023	ADDL. SALES TAX OFFICER, ANGUL S.RAMA RAO	SIBANARAYAN BISWAL	//
		VS	VS	0
377	WP(C)/0010129/2023	STATE OF ODISHA KUNJA TIRKEY	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
378	WP(C)/0010130/2023	STATE OF ODISHA SHANTILATA NAIK	SIBANARAYAN BISWAL	//
		VS	VS	0
379	WP(C)/0010131/2023	STATE OF ODISHA HEMA GHASI	SIBANARAYAN BISWAL	//
		VS	VS	0
380	WP(C)/0010132/2023	STATE OF ODISHA SUDRA NAIK	SIBANARAYAN BISWAL	//
		VS	VS	0
381	WP(C)/0010133/2023	STATE OF ODISHA SUJATAMAYEE BEHERA	SACHIN KUMAR PARIDA	//
		VS	VS	0
382	WP(C)/0010134/2023	COLLECTOR AND DM, SUBARNAPUR RAMESH KUMAR JENA	SIBANARAYAN BISWAL	//
		VS	VS	0
383	WP(C)/0010135/2023	STATE OF ODISHA AKSHAYA KUMAR RAY	RANJIT MOHANTY	//
		VS	VS	0
384	WP(C)/0010136/2023	STATE OF ODISHA PARA BADAIAK	SIBANARAYAN BISWAL	//
		VS	VS	0
385	WP(C)/0010137/2023	STATE OF ODISHA RAMU SRIRAM	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0010138/2023	SUGRI BAGH VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
387	WP(C)/0010139/2023	RADHASHYAM MOHANTY VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
388	WP(C)/0010140/2023	NABAGHAN BISWAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
389	WP(C)/0010141/2023	AKASH NAIK VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
390	WP(C)/0010142/2023	MAMI SUNA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
391	WP(C)/0010143/2023	LAXMAN SRIRAM VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
392	WP(C)/0010144/2023	KAMALA BAGH VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
393	WP(C)/0010145/2023	MAJOR SIDDHARTHA SHANKAR BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
394	WP(C)/0010146/2023	SUJANA CHOUDHURY VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
395	WP(C)/0010147/2023	SREE METALIKS LTD. (SML HOUSE), BARBIL VS THE PRESIDING OFFICER, LABOUR COURT, GANJAM	P.K.CHAND VS	// 0 //
396	WP(C)/0010148/2023	NEELACHAL GRANITES PVT. LTD., BBSR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
397	WP(C)/0010149/2023	BENUDHAR LENKA	DEEPAK KUMAR PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0010150/2023	NEELACHAL GRANITES PVT. LTD., BBSR	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0010151/2023	TRINATH DOMB @ HARIJAN	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0010152/2023	JAYANTI SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0010153/2023	NIBEDITA MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0010154/2023	BIRANCHI NARAYAN SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0010155/2023	HIMANSHU SETHI	JUGALA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0010156/2023	BASANTI PANDA	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0010157/2023	PABITRANAGAR HIGHER SECONDARY SCHOOL, ANKAMAL RAY	KUNAL RAY	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR. II, CUTTACK		//
406	WP(C)/0010158/2023	JAYANANDA GOSWAMI	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		SUB COLLECTOR, CUTTACK		//
407	WP(C)/0010159/2023	KALANDI CHARAN SAHOO	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0010160/2023	PARAMANANDA ROUT	LAXMI KANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0010161/2023	STATE OF ODISHA DHANAPATI DOMB @ HARIJAN VS	PADMANAV CHOUDHURY VS	// // ()
410	WP(C)/0010162/2023	STATE OF ODISHA HARIHARA BEHERA VS	PRAFULLA KUMAR RATH VS	// // ()
411	WP(C)/0010163/2023	STATE OF ODISHA SUBAS CHANDRA PATTANAIAK VS	BISWAJIT NAYAK VS	// // ()
412	WP(C)/0010164/2023	UNION OF INDIA TULADEI DOMB @ HARIJAN VS	PADMANAV CHOUDHURY VS	// // ()
413	WP(C)/0010165/2023	STATE OF ODISHA ARUN PRASAD NAYAK VS	PRAFULLA KUMAR RATH VS	// // ()
414	WP(C)/0010166/2023	STATE OF ODISHA BANKIM MANDAL VS	AJAYA KUMAR PRADHAN VS	// // ()
415	WP(C)/0010167/2023	STATE OF ODISHA SAHU HATI VS	PRITAM KUMAR MOHANTY VS	// // ()
416	WP(C)/0010168/2023	STATE OF ODISHA DR.CHINMAYEE MOHAPATRA VS	SUCHISMITA SARANGI VS	// // ()
417	WP(C)/0010169/2023	STATE OF ODISHA SABITA KUMARI PARIDA VS	MADHUMITA PANDA VS	// // ()
418	WP(C)/0010170/2023	STATE OF ODISHA SOHAN LAL CHANDRAKAR VS	DHANEWAR BEHERA VS	// // ()
419	WP(C)/0010171/2023	STATE OF ODISHA JITENDRA MOHANTY VS STATE OF ODISHA	AVIJIT PATNAIK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0010172/2023	PRAMOD KUMAR KAR VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
421	WP(C)/0010173/2023	DURJYODHANA BEHERA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
422	WP(C)/0010174/2023	PRANAB KUMAR MISHRA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
423	WP(C)/0010175/2023	SAMIR SAHA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
424	WP(C)/0010176/2023	JAGANNATH BEHERA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
425	WP(C)/0010177/2023	PRADOSH KUMAR SAHU VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
426	WP(C)/0010178/2023	RABINDRANATH DAS VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
427	WP(C)/0010179/2023	LAXMIDHAR SAHOO VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
428	WP(C)/0010180/2023	NARAYAN CHANDRA SATAPATHY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
429	WP(C)/0010181/2023	PRASANTA KUMAR SAHOO VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
430	WP(C)/0010182/2023	PAIKHITA PANDA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
431	WP(C)/0010183/2023	RAJESWAR THAKUR	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0010184/2023	SUDARSAN SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
433	WP(C)/0010185/2023	BARIK GHASIRAM	NIRANJAN LENKA	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
434	WP(C)/0010186/2023	NIRAKAR PANDA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0010187/2023	NRUSINGHA CHARAN NAYAK	SUDHANSU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0010188/2023	M/S VIRAJAA STEEL AND POWER (P) LTD., CUTTACK	SANTOSH KUMAR NANDA	//
		VS	VS	0
		UNION OF INDIA		//
437	WP(C)/0010189/2023	BRAJA KISHORE MOHANTY	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0010190/2023	USHARANI NAYAK	SUDHANSU SEKHAR PRATAP	//
		VS	VS	0
		REGISTRAR COOPERATIVE SOCIETY, BBSR		//
439	WP(C)/0010191/2023	SUKADEV SWAIN	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		MANAGER, CUTTACK ELECTRICAL DIVISION, TPCODL, CUTTACK		//
440	WP(C)/0010192/2023	BIJAYALAXMI SWAIN	DEBASISH PATNAIK	//
		VS	VS	0
		BARADA PRASANNA SWAIN		//
441	WP(C)/0010193/2023	GUNABATI DEI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0010194/2023	DILLIP KUMAR MAHAKUL	SIDHESWAR MALLIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0010195/2023	STATE OF ODISHA KIRANBALA RAY VS	MADHUMITA PANDA VS	// // ()
444	WP(C)/0010196/2023	STATE OF ODISHA BIKARTAN PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // ()
445	WP(C)/0010197/2023	STATE OF ODISHA GANGADHAR RAUTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
446	WP(C)/0010198/2023	STATE OF ODISHA NARAYAN PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
447	WP(C)/0010199/2023	STATE OF ODISHA M/S.AKHILESH AGENCIES, CUTTACK SADAR VS	UMESH CHANDRA BEHURA VS	// // ()
448	WP(C)/0010200/2023	JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK SARADA PRASANNA SATAPATHY VS	MADHUMITA PANDA VS	// // ()
449	WP(C)/0010201/2023	STATE OF ODISHA EPHRIYAN NAYAK VS	ASHIT KUMAR DASH VS	// // ()
450	WP(C)/0010202/2023	STATE OF ODISHA BANAMALI ROUT VS	PRAFULLA KUMAR RATH VS	// // ()
451	WP(C)/0010203/2023	COLLECTOR, PURI RANJAN NAIK VS	UMESH CHANDRA BEHURA VS	// // ()
452	WP(C)/0010204/2023	JOINT COMMISSIONER OF CT AND GST, BERHAMPUR RANGE MODIA NIRANJAN REDDY VS	UMESH CHANDRA BEHURA VS	// // ()
453	WP(C)/0010205/2023	JOINT COMMISSIONER OF STATE TAX, TERRITORIAL RANGE, GANJAM BAIRAGI CHARAN MALLIK VS	MADHUMITA PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0010206/2023	BASANTI JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
455	WP(C)/0010207/2023	M/S.ANIL KUMAR MAHALIK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK I RANGE	UMESH CHANDRA BEHURA VS	// 0 //
456	WP(C)/0010208/2023	SAKTIKANTA DAS VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	SASMITA NAYAK VS	// 0 //
457	WP(C)/0010209/2023	RANJIT KUMAR DASH VS BSNL, NEW DELHI	PRABODHA CHANDRA NAYAK VS	// 0 //
458	WP(C)/0010210/2023	PRIYANKA PRADHAN VS MCL, JHARSUGUDA	SANGRAMJIT PANDA VS	// 0 //
459	WP(C)/0010211/2023	S.TRINATH RAO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
460	WP(C)/0010212/2023	LINAJ PATTANAİK VS R.B.I., INDIA	SIDHARTH PRASAD DAS VS	// 0 //
461	WP(C)/0010213/2023	DISTRICT BUS OWNERS ASSOCIATION, ANGUL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
462	WP(C)/0010214/2023	MANORAMA MOHAPATRA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	// 0 //
463	WP(C)/0010215/2023	PATITAPABAN DASH VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
464	WP(C)/0010216/2023	SAMIR RANJAN BARIK VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
465	WP(C)/0010217/2023	NIRODA KUMAR MALLA	MADHUMITA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0010218/2023	STATE OF ODISHA RABINDRANATH PRADHAN	MADHUMITA PANDA	//
		VS	VS	0
467	WP(C)/0010219/2023	STATE OF ODISHA RAJKUMAR NAYAK	MADHUMITA PANDA	//
		VS	VS	0
468	WP(C)/0010220/2023	STATE OF ODISHA GIRIJA PRASAD NATH	MADHUMITA PANDA	//
		VS	VS	0
469	WP(C)/0010221/2023	STATE OF ODISHA ARJUNA CHARAN PRADHAN	MADHUMITA PANDA	//
		VS	VS	0
470	WP(C)/0010222/2023	STATE OF ODISHA SUBAS CHANDRA KAR	MADHUMITA PANDA	//
		VS	VS	0
471	WP(C)/0010223/2023	STATE OF ODISHA BIBEKANANDA DAS	MADHUMITA PANDA	//
		VS	VS	0
472	WP(C)/0010224/2023	STATE OF ODISHA BASANTI JENA	PRASANTA KUMAR NANDA	//
		VS	VS	0
473	WP(C)/0010225/2023	STATE OF ODISHA RANJAN KUMAR PRADHAN	MADHUMITA PANDA	//
		VS	VS	0
474	WP(C)/0010226/2023	STATE OF ODISHA CHHABILA KUMAR SWAIN	MADHUMITA PANDA	//
		VS	VS	0
475	WP(C)/0010227/2023	STATE OF ODISHA SUREKHA KHATUA	MADHUMITA PANDA	//
		VS	VS	0
476	WP(C)/0010228/2023	STATE OF ODISHA RAJALAXMI PRUSTY	MADHUMITA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0010229/2023	STATE OF ODISHA GHANASHYAM NAYAK VS	MADHUMITA PANDA VS	// // ()
478	WP(C)/0010230/2023	STATE OF ODISHA RABINDRANATH BEHERA VS	MADHUMITA PANDA VS	// // ()
479	WP(C)/0010231/2023	STATE OF ODISHA RABINDRA LAL SAHU VS	MADHUMITA PANDA VS	// // ()
480	WP(C)/0010232/2023	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	MADHUMITA PANDA VS	// // ()
481	WP(C)/0010233/2023	STATE OF ODISHA ABHAYA CHARAN DAS VS	DHANESWAR BEHERA VS	// // ()
482	WP(C)/0010234/2023	STATE OF ODISHA DILLIP KUMAR JENA VS	MADHUMITA PANDA VS	// // ()
483	WP(C)/0010235/2023	STATE OF ODISHA CHOUDHURY SARAT KUMAR DASH VS	MADHUMITA PANDA VS	// // ()
484	WP(C)/0010236/2023	STATE OF ODISHA KSHETRABASI NAYAK VS	MADHUMITA PANDA VS	// // ()
485	WP(C)/0010237/2023	STATE OF ODISHA SURESH KUMAR MOHANTY VS	MADHUMITA PANDA VS	// // ()
486	WP(C)/0010238/2023	STATE OF ODISHA DHANESWAR NAYAK VS	MADHUMITA PANDA VS	// // ()
487	WP(C)/0010239/2023	STATE OF ODISHA ASHRAMABALA DUBE VS STATE OF ODISHA	MADHUMITA PANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0010240/2023	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
489	WP(C)/0010241/2023	SANJUKTA KUMARI SENAPATI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
490	WP(C)/0010242/2023	CHANDRA SEKHAR ROUT VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
491	WP(C)/0010243/2023	DAKTAR BHOI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
492	WP(C)/0010244/2023	ACHYUTANANDA MOHANTY VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
493	WP(C)/0010245/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
494	WP(C)/0010246/2023	GURUDEV TRIPATHY VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
495	WP(C)/0010247/2023	NIRANJAN BISWAL VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
496	WP(C)/0010248/2023	SURYARANJAN DASH VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
497	WP(C)/0010249/2023	GOPAL CHARAN DAS VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
498	WP(C)/0010250/2023	SIBA PRASAD SAHOO VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
499	WP(C)/0010251/2023	SURENDRANATH SAHOO	MADHUMITA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0010252/2023	JITENDRA NATH PANDA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0010253/2023	PRAFULLA KUMAR MOHANTY	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0010254/2023	SOUBHAGYA KUMAR PRADHAN	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0010255/2023	RABINDRA KUMAR NANDA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0010256/2023	DIPENDU PANDA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0010257/2023	BIJAYA KETAN MALLICK	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0010258/2023	DHRUBA CHARAN SWAIN	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0010259/2023	PRAMILA NAYAK	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0010260/2023	BIBHUTI BHUSANA MISHRA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPCRL/0000042/2023	SWATI SMARANIKA MOHANTY	BIJAYA KUMAR BEHERA	//0
		VS	VS	0
		STATE OF ODISHA		//
510	WPCRL/0000043/2023	SURYAMANI BEHERA	AMBUJA BANDHU PARIDA	//0
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0003220/2023	STATE OF ODISHA SASMITA MOHARANA VS	RAJENDRA NARAYAN ROUT VS	// SORO /182 /2023 ()
512	ABLAPL/0003221/2023	STATE OF ODISHA MAHAMMAD TARIKH VS	BIDHUBHUSANA MOHAPATRA VS	// COLLIERY /142 /2023 ()
513	ABLAPL/0003222/2023	STATE OF ODISHA DHANESWAR BEHERA @ TUNA VS	S.S.RAY (2) VS	// GOLANTHARA (BERHAMPUR) /107 /2023 ()
514	ABLAPL/0003223/2023	STATE OF ODISHA SARBESWAR SWAIN @ KUNA VS	HEMANTA KUMAR MOHANTA VS	// RUPSA /30 /2023 ()
515	ABLAPL/0003224/2023	STATE OF ODISHA MANAS NAIK VS	PANCHANAN PANIGRAHI VS	// / /0 ()
516	ABLAPL/0003225/2023	STATE OF ODISHA SURYAKANTA PARIDA @ J. SURYAKANTA PARIDA SAMIR KUMAR MISHRA VS	VS	// OLATPUR /36 /2023 ()
517	ABLAPL/0003226/2023	STATE OF ODISHA PRITIRANI PARIDA VS	PRADIPTA KUMAR SINGH VS	// SALIPUR /308 /2022 ()
518	ABLAPL/0003227/2023	STATE OF ODISHA BRUNDABAN SAHU VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /71 /2023 ()
519	ABLAPL/0003228/2023	STATE OF ODISHA PRADEEP BEHERA VS	KHUSBU PANIGRAHI VS	// / /0 ()
520	ABLAPL/0003229/2023	STATE OF ODISHA KARTIKA BEHERA VS	BISWARANJAN DALAI VS	// NISCHINTAKOILI /56 /2023 ()
521	ABLAPL/0003230/2023	STATE OF ODISHA JAGANATH PRASAD DASRAPURIA VS	DEEPAK RANJAN PARIDA VS	// NAYAPALLI P.S. /126 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0003231/2023	JAGANATH PRASAD DASRAPURIA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NAYAPALLI P.S. /124 /2023 () //
523	ABLAPL/0003232/2023	JAGANATH PRASAD DASRAPURIA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NAYAPALLI P.S. /123 /2023 () //
524	ABLAPL/0003233/2023	DIBYARANJAN SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	/ /0 () //
525	ABLAPL/0003234/2023	BASANTI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /396 /2022 () //
526	ABLAPL/0003235/2023	KUMUDINI PANIGRAHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
527	ABLAPL/0003236/2023	SURYAKANTA MALIK @ SIPU VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NIKIRAI /99 /2023 () //
528	ABLAPL/0003237/2023	RAJENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
529	ABLAPL/0003238/2023	RAMESH CHANDRA PRADHAN @ RAMESH PRADHAN VS STATE OF ODISHA	SWINI KUMAR MISHRA (3) VS	FATEGARH /64 /2023 () //
530	ABLAPL/0003239/2023	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHURDA MODEL /163 /2023 () //
531	ABLAPL/0003240/2023	SATYAJIT HARICHANDAN SINGH VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	JAKHAPURA /7 /2023 () //
532	ABLAPL/0003241/2023	LALATENDU MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	JODAPADAR /22 /2023 () //
533	ABLAPL/0003242/2023	RASHMI RANJAN DASH	ANUGRAHA NARAYAN SAMANTARAY	TIRTOL /145 /2023

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0003243/2023	AKSHAY BEHERA	UDIT RANJAN JENA	BINHARPUR /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0003244/2023	NIRANJAN PRADHAN	PARSURAM PANDA	SAHADEV KHUNTA /118 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0003245/2023	ASHOK KUMAR DALEI	ARIJEET MISHRA	JAKHAPURA /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0003246/2023	SANTOSH KUMAR BAIRIGANJAN	JYOTIRMAYA SAHOO	KHURDA MODEL /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0003247/2023	GUDU @ DEBADATA SWAIN	DEBA KUMAR RATH	KHANDAGIRI P.S. /52 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0003248/2023	NARAYAN BISHI	SUBHRANSU BAGARTY	DEOGAON /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0003249/2023	BIKRAM CHHOTARAY	PARTHA SARATHI DAS	BEGUNIA P.S. /81 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0003250/2023	PRITISH KUMAR MOHAPATRA	ASHOK KUMAR SARANGI	BADAMBADI /114 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0003251/2023	KRISHNA AGRAWAL	BIJAYA KUMAR RAGADA	JHARSUGUDA /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0003252/2023	PRAVAKAR @ PRABHAKAR PARIDA	PRAVASH CHANDRA JENA	KAMARDA /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0003253/2023	SUKA ADJUAD	SURYAKANTA DWIBEDI	SINDHIKELA PS /36 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0003254/2023	STATE OF ODISHA BIBHUTI JENA VS	SANTOSH KUMAR MAHANTY VS	// ASKA /120 /2023 ()
546	ABLAPL/0003255/2023	STATE OF ODISHA NIMAI CHARAN SWAIN VS	PANCHANAN PANIGRAHI VS	// BIKRAMPUR FCI /63 /2023 ()
547	ABLAPL/0003256/2023	STATE OF ODISHA MAHENDRA PARIDA @ MAHENDRA KUMAR PARIDA	SRASANTA KUMAR TRIPATHY VS	// CHANDILI /78 /2023 ()
548	ABLAPL/0003257/2023	STATE OF ODISHA PURNA CHANDRA DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /109 /2023 ()
549	ABLAPL/0003258/2023	STATE OF ODISHA SANGRAM KESHARI RAJ VS	SRINIVAS MOHANTY VS	// KOIDA /34 /2023 ()
550	ABLAPL/0003259/2023	STATE OF ODISHA HRUSI KESH MALLIK@MALLICK VS	JAGADIP SAHOO VS	// SALIPUR /75 /2023 ()
551	ABLAPL/0003260/2023	STATE OF ODISHA MANOJ BEHERA@MANOJ KUMAR BEHERA VS	HRUDANANDA MOHAPATRA VS	// BALIPATNA /95 /2023 ()
552	ABLAPL/0003261/2023	STATE OF ODISHA LIPIKA BHOL VS	RAKESH SAHU VS	// NAYAGARH /37 /2023 ()
553	ABLAPL/0003262/2023	STATE OF ODISHA SANJAY KUMAR SAHU@BABULI VS	SMRUTI RANJAN MOHAPATRA VS	// DASARATHPUR /42 /2023 ()
554	ABLAPL/0003263/2023	STATE OF ODISHA NARASINGHA PANDA VS	ADHIRAJ MOHANTY VS	// K.NUAGAON /91 /2023 ()
555	ABLAPL/0003264/2023	STATE OF ODISHA DIPTIMAYEE GUMANSINGH VS	RAKESH SAHU VS	// NAYAGARH /37 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0003265/2023	PATITAPABAN BARIK VS STATE OF ODISHA	BIRENDRA KUMAR MAHAPATRA VS	JANKIA P.S. /75 /2023 () //
557	ABLAPL/0003266/2023	PRATEEK KUMAR BEHERA VS STATE OF ODISHA	RAKESH SAHU VS	NAYAGARH /37 /2023 () //
558	ABLAPL/0003267/2023	MAHADEV @ DEEPAK KUMAR SAHOO VS STATE OF ODISHA	KURESH PRASAD DASH VS	ODAGAON /35 /2023 () //
559	ABLAPL/0003268/2023	MANTU @ MAHENDRA MAHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /84 /2023 () //
560	ABLAPL/0003269/2023	BIKRAM DAS VS STATE OF ODISHA	SANJIB KUMAR BISWAL VS	GOBINDAPUR /48 /2023 () //
561	ABLAPL/0003270/2023	RUDRA MADHAB PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGATPUR /471 /2021 () //
562	ABLAPL/0003271/2023	DEEPAK RANJAN BHUIYAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /219 /2021 () //
563	ABLAPL/0003272/2023	SOMNATH KHATUA VS STATE OF ODISHA	ARBINDA BEHERA VS	PATTAMUNDAI RURAL PS /250 /2023 () //
564	ABLAPL/0003273/2023	GOPINATH SETHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJNAGAR /117 /2023 () //
565	ABLAPL/0003274/2023	SK.SOLEMAN@SK.KARIM VS STATE OF ODISHA	ASHOK JENA VS	TIGIRIA /38 /2023 () //
566	ABLAPL/0003275/2023	BASUDEV MALLICK VS STATE OF ODISHA	RANJIT MOHANTY VS	GHASIPURA /90 /2023 () //
567	ABLAPL/0003276/2023	RANJAN KUMAR BARIKI	KURESH PRASAD DASH	ODAGAON /14 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :31/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0003277/2023	NABIN GUPTA	ARJEET MISHRA	KOREI /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0003278/2023	PINKUNA PRADHAN@JOGI PRADHAN	RABINARAYAN MOHANTY	PIPLI /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0003279/2023	SAROJ BEHERA	JAGADIP SAHOO	SALIPUR /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0003280/2023	PHAKIRA @ FAKIRA CHARAN BEHERA	SANJIB KUMAR BHANJADEO	JANKIA P.S. /33 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0003281/2023	SURAJ KUMAR@SURAJ KUMAR SETHI	ANUPAM DASH	GOPALPUR /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0003282/2023	SK. BABU @ BABUA	SAMARENDRA BAHADUR	BANSADA /88 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0003283/2023	SHYAM SUNDAR DHIR	PRABHAT KUMAR DAS	JENAPUR /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0003284/2023	SANIA @ SOMNATH DAS	SAMARENDRA BAHADUR	CHANDABALI /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0003285/2023	SUSANTA MALLICK	RANJIT MOHANTY	GHASIPURA /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0003286/2023	PRAKASH MANGARAJ	AMLAN SHAKTI PAUL	KHURDA MODEL /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0003287/2023	SURJYAKANT SAHU	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /151 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0003288/2023	STATE OF ODISHA SARADA PRASANA SAHOO VS	PRADEEP KUMAR DASH VS	// / /0 ()
580	ABLAPL/0003289/2023	STATE OF ODISHA TARAPADA MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// LINGARAJ P.S. /67 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :31/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2023 SAO/26/2017	RAMA CH.SAHU-MP	M/S.S.S.RAO
2	21/2023 SAO/26/2017	RAMA CH.SAHU-MP	M/S.S.S.RAO
3	72/2023 WPC(OAC)/258/2008	GOPAL CHANDRA PALAI-MP	M. Basu, R.C.Mohapatra
4	73/2023 WPC(OAC)/258/2008	GOPAL CHANDRA PALAI-MP	
5	104/2023 CMAPL/267/2023	SIPRA MOHAPATRA-MP	LALIT KUMAR MAHARANA
6	105/2023 RVWPET/108/2023	TRINATH BARAD-MP	RASHMI KANTA ACHARYA
7	105/2023 CMAPL/267/2023	SIPRA MOHAPATRA-MP	LALIT KUMAR MAHARANA
8	106/2023 CMAPL/242/2020	ABHIMANYU JENA-MP	SANJIB MOHANTY,B.BISWAL
9	106/2023 RVWPET/109/2023	HRUDANANDA SAHOO-MP	ADV
10	107/2023 CMAPL/242/2020	ABHIMANYU JENA-MP	SANJIB MOHANTY,B.BISWAL
11	108/2023 CMAPL/269/2023	SAROJ KUMAR MOHANTY-MP	ADV.
12	117/2023 MATA/110/2023	SUJATA@RASMITA@JHUMA SETHA-MP	DEEPAK KU SAHOO
13	118/2023 MATA/110/2023	SUJATA@RASMITA@JHUMA SETHA-MP	DEEPAK KU SAHOO
14	119/2023 MATA/177/2022	AJIT KUMAR SATAPATHY-MP	MANAS RANJAN PATRA
15	120/2023 CRLMP/532/2023	ASWINI KUMAR DASH-MP	
16	120/2023 MATA/111/2023	AJIT KUMAR JENA-MP	SANJAY KUMAR DAS 2
17	121/2023 CRLMP/639/2023	M/S. BHARAT SALTS AND CHEMICALS LTD., CUTTACK-MP	MR.UDIPTO PANDA
18	122/2023 CRLMP/645/2023	SWAROOP KUMAR SAHOO-MP	PRADIPTA VARMA
19	125/2023 CONTC/3833/2020	ANADI CHARAN DIKHIT-MP	
20	127/2023 CONTC/1183/2022	IRON TRIANGLE LIMITED(FORMERLY BACKBONE ENTERPRISES)MP	MR.INDRANIL MOHANTY
21	128/2023 CONTC/1997/2022	NAMITA BEHERA-MP	M/S.BISWABIHARI MOHANTY,M.HARICHANDAN,B.T
22	129/2023 RPFAM/113/2023	SURENDRA MALLIK-MP	NIRANJAN PANDA
23	129/2023 CONTC/110/2023	SUBASH CHANDRA MAHANTA-MP	
24	130/2023 RPFAM/113/2023	SURENDRA MALLIK-MP	NIRANJAN PANDA
25	219/2023 CRLREV/64/2023	GOUTAM CHARAN DAS-MP	BIJAYANANDA DASH
26	220/2023	RANJAN KUMAR PANIGRAHI-MP	SOUBHAGYA KUMAR DASH

27	CRLREV/156/2023 221/2023	AKITOSH SARANGI-MP	SABITA RANJAN PATTNAIK
28	CRLREV/45/2023 222/2023	APAN KUMAR DEY-MP	SHANTANU KUMAR PANDA
29	CRLREV/157/2023 223/2023	APAN KUMAR DEY-MP	SHANTANU KUMAR PANDA
30	CRLREV/157/2023 277/2023 FAO/95/2023	THE MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	ABHIJAY DASMOHAPATRA
31	278/2023 FAO/166/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
32	310/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
33	311/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
34	312/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
35	313/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
36	314/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
37	315/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
38	316/2023 RSA/196/2006	JABARANI DAKUA-MP	M/S.BHASKAR CH.PANDA
39	347/2023 CMP/365/2023	NETRANANDA OJHA-MP	NARAYAN PRASAD PARIJA
40	348/2023 CMP/366/2023	SANTANU KUMAR BEBARTA-MP	AMIT PRASAD BOSE
41	349/2023 CMP/367/2023	PROF. ANANTA CHARAN SAHU-MP	GANESH PRASAD SAMAL
42	350/2023 CMP/1083/2022	SIBA SANKAR PRASAD-MP	BIBEKANANDA BHUYAN
43	351/2023 CMP/369/2023	DURGA CHARAN BEHERA-MP	ASHOK KUMAR MOHAPATRA
44	352/2023 CMP/370/2023	ANADI MENDELI @ MELLI-MP	BUDHIRAM DAS
45	353/2023 CMP/373/2023	DEVI GIDWANI-MP	SANGRAMJIT PANDA
46	354/2023 CMP/374/2023	GIRISH DAYARAM CHAWDA-MP	SANGRAMJIT PANDA
47	506/2023 BLAPL/10748/2022	SANJAYA KUMAR DAS-MP	DEEPAK KU SAHOO
48	507/2023 BLAPL/1362/2023	BHIMA KHILLA@BHIMO KHILLO-MP	ANANTA NARAYAN PATTANAYAK
49	508/2023 BLAPL/1195/2023	HADI DEI @ NAYAK-MP	SURYAKANTA DWIBEDI
50	509/2023 BLAPL/10685/2022	NARENDRA NIMALA-MP	
51	510/2023 BLAPL/2506/2023	LALLU KUMAR YADAV-MP	DUSHMANTA SAHOO
52	511/2023 BLAPL/457/2023	ANBAR HUSEN-MP	
53	512/2023 BLAPL/11453/2022	LAXMIDHAR DASH-MP	
54	513/2023 BLAPL/3629/2023	MADHUSUDAN DIGAL-MP	BHARATI DASH
55	514/2023 MACA/49/2023	D.M.,ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
56	515/2023 MACA/49/2023	D.M.,ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
57	516/2023 MACA/286/2023	BHUMI KUMBHAR-MP	PRADEEP KUMAR MISHRA

58	517/2023 MACA/287/2023	MADANA BAG-MP	KALPATARU PANIGRAHI
59	518/2023 MACA/287/2023	MADANA BAG-MP	KALPATARU PANIGRAHI
60	519/2023 MACA/263/2023	D.M., NATIONAL INSURANCE CO. LTD., ANGUL-MP	RAMANI RANJAN MOHANTY
61	667/2023 ABLAPL/12094/2022	JADU DAS @ KSHIROD DAS-MP	
62	668/2023 ABLAPL/3228/2023	PRADEEP BEHERA-MP	KHUSBU PANIGRAHI
63	669/2023 ABLAPL/1151/2023	PRANABA NANDA BABU-MP	
64	670/2023 ABLAPL/269/2022	MANU BEHERA-MP	
65	671/2023 ABLAPL/9692/2022	KAZIM MALLICK @ MALLIK @ KAJU-MP	
66	672/2023 ABLAPL/9746/2022	KAZIM MALLICK @ MALLIK @ KAJU-MP	
67	673/2023 ABLAPL/15997/2022	RAJENDRA PRASAD MAHAPATRA-MP	
68	674/2023 ABLAPL/198/2023	RAGHUNATH SHAH-MP	
69	675/2023 ABLAPL/16114/2022	KAILASH SAHOO @ KAILASH CHANDRA SAHOO-MP	
70	676/2023 ABLAPL/3485/2022	MAHENDRA JENA-MP	JITENDRA SAMANTARAY
71	677/2023 ABLAPL/8179/2021	GAURANGA DALAI-MP	SIVA SANKAR CHAINI
72	753/2023 CRLA/347/2023	PRATAP KUMAR BISWAL-MP	CHANDAN SAMANTARAY
73	754/2023 CRLA/354/2018	S.K.FIROJUL AKHATAR AMAN-MP	M/S.KASHINATH PATTANAIAK M/S.S.K.ZAFARULLA J.
74	755/2023 CRLA/73/2010	NIMAI CH.PANDA-MP	M/S.PRASANNA KU.LENKA
75	756/2023 CRLA/108/2011	FAKIR C.BEHERA-MP	M/S.DEBA PR.DAS
76	757/2023 CRLA/349/2023	RAMAKANTA @ RADHAKANTA BHOI-MP	DIPTI RANJAN SWAIN
77	758/2023 CRLA/349/2023	RAMAKANTA @ RADHAKANTA BHOI-MP	DIPTI RANJAN SWAIN
78	759/2023 CRLA/728/2022	AMARSINGH MAJHI-MP	SATYA NARAYAN MISHRA 4
79	760/2023 CRLA/252/2017	BABLU@DEVI PRASAD DAS-MP	M/S SITIKANT MISHRA,S.R.MOHANTY,S.K.MEHERUL
80	761/2023 CRLA/352/2023	SUKESH TOPPO @ DANDA-MP	PABITRA KUMAR NAYAK
81	762/2023 CRLA/582/2022	PABITRA PANDA-MP	BISHNU PRASAD PRADHAN
82	763/2023 CRLA/352/2023	SUKESH TOPPO @ DANDA-MP	PABITRA KUMAR NAYAK
83	764/2023 CRLA/353/2023	SAMEER@SAMIRA PRUSTY-MP	PRIYA RANJAN SINGH
84	765/2023 CRLA/353/2023	SAMEER@SAMIRA PRUSTY-MP	PRIYA RANJAN SINGH
85	1131/2023 CRLMC/1607/2023	PRAVAT RANJAN ROUSTRAY-MP	DEEPAK KU SAHOO
86	1132/2023 CRLMC/1608/2023	SNEHASIS SAMAL-MP	DEEPAK RANJAN PARIDA
87	1133/2023 CRLMC/1609/2023	SNEHASIS SAMAL-MP	DEEPAK RANJAN PARIDA
88	1134/2023 CRLMC/1570/2023	ABHISHEK PRADHAN-MP	RANJIT MOHANTY
89	1135/2023	SNEHASIS SAMAL-MP	DEEPAK RANJAN PARIDA

90	CRLMC/1610/2023 1136/2023	KRUSHNA PRASAD SABAT-MP	PRASANNA KUMAR MISHRA
91	CRLMC/1611/2023 1137/2023	LAXMAN MARANDI-MP	RAMANI KANTA PATTANAIAK
92	CRLMC/1582/2023 1138/2023	SUNYABASI @ SUNYABASA SAHOO-MP	SAMARENDRA MOHANTY
93	CRLMC/1617/2023 1139/2023	PRAFULLA SETHI @ PRAFULLA KUMAR SETHI-MP	SUSHANTA HARICHANDAN
94	CRLMC/1618/2023 1140/2023	PRATAP PRASAD-MP	BIDYADHAR MANSINGA
95	CRLMC/1619/2023 1141/2023	NEELAM RATNAKAR-MP	BIDYADHAR MANSINGA
96	CRLMC/1621/2023 1142/2023	ABHAYA KUMAR MOHAPATRA-MP	AUROVINDA MOHANTY
97	CRLMC/1625/2023 1143/2023	DHANU HANSDAH-MP	B. N. MOHAPATRA
98	CRLMC/1627/2023 1144/2023	BHOBANI PALEI-MP	
99	CRLMC/1499/2022 1145/2023	CHANDAN KUMAR DASH-MP	SOUBHAGYA SWAIN
100	CRLMC/1628/2023 1146/2023	BIDHUBHUSAN NAYAK-MP	PRATIK DASH
101	CRLMC/1630/2023 1147/2023	SUBRAT NAHAK-MP	HIMANSHU SEKHAR MISHRA
102	CRLMC/1631/2023 1148/2023	GOPINATH MISHRA-MP	DEVASHIS PANDA
103	CRLMC/1632/2023 1149/2023	SUDARSAN NAYAK-MP	RATIKANTA MOHAPATRA
104	CRLMC/1634/2023 1150/2023	SUDARSAN NAYAK-MP	RATIKANTA MOHAPATRA
105	CRLMC/1634/2023 1151/2023	SANTOSH SETHI@SANTOSH KUMAR SETHI-MP	SOUBHAGYA KUMAR DASH
106	CRLMC/1636/2023 1152/2023	MANOJA KUMAR JENA @ MANORANJAN JENA-MP	AJAYA KUMAR JENA
107	CRLMC/1640/2023 1153/2023	ASHOK KUMAR JENA-MP	
108	CRLMC/1907/2022 1154/2023	AMARJEET PRADHAN-MP	SUSANTA KUMAR MISHRA
109	CRLMC/1599/2023 1155/2023	BABUL DASH@JYOTIPRAKASH@JYOTI PRAKASH DAS-MP	GALA KISHORE PANDA
110	CRLMC/1642/2023 1156/2023	NAGENDRA PRASAD BISWAL-MP	DEVASHIS PANDA
111	CRLMC/1645/2023 1157/2023	DAFFODIL DRUGS PRIVATE LTD.-MP	SOUMYA MISHRA
112	CRLMC/1646/2023 1158/2023	RABI NARAYAN SAHU@LETH RABI-MP	JYOTIRMAYA SAHOO
113	CRLMC/1647/2023 1159/2023	ZAHEER AHMED-MP	SILABHADRA SASTRY
114	CRLMC/1648/2023 1160/2023	TUNA PRADHAN-MP	GOPAL KRUSHNA MOHANTY
115	CRLMC/1649/2023 1686/2023	SUBASH CHANDRA DAS-MP	LAXMIKANTA MOHANTY
116	WA/1491/2022 1687/2023	GOLAK BIHARI PAIKARAY,ASST .TEACHER-MP	LAXMIKANTA MOHANTY
117	WA/1461/2022 1688/2023	BRAJA MOHAN SARANGI-MP	RANJAN KUMAR ROUT
118	WA/168/2023 1689/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
119	WA/654/2023 1690/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
120	WA/654/2023 1691/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.

121	1692/2023 WA/281/2023	REGIONAL PROVIDENT FUND COMMNR., E.P.F.O-MP	SANTOSH KUMAR PATTANAİK
122	1693/2023 WA/655/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
123	1694/2023 WA/655/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
124	1695/2023 WA/655/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
125	1696/2023 WA/534/2011	KESHAR AHMED KHAN-MP	
126	1697/2023 WA/656/2023	PURNA CHANDRA BALIARSINGH-MP	GYANENDRA KUMAR TRIPATHY
127	1698/2023 WA/656/2023	PURNA CHANDRA BALIARSINGH-MP	GYANENDRA KUMAR TRIPATHY
128	1699/2023 WA/659/2023	THE BOARD OF GOVERNORS, I.G.I.T., SARANG-MP	NIROD KUMAR SAHU
129	1700/2023 WA/659/2023	THE BOARD OF GOVERNORS, I.G.I.T., SARANG-MP	NIROD KUMAR SAHU
130	1701/2023 WA/657/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
131	1702/2023 WA/659/2023	THE BOARD OF GOVERNORS, I.G.I.T., SARANG-MP	NIROD KUMAR SAHU
132	1703/2023 WA/657/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
133	1704/2023 WA/660/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
134	1705/2023 WA/660/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
135	1706/2023 WA/660/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
136	1707/2023 WA/661/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
137	1708/2023 WA/661/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
138	1709/2023 WA/661/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
139	1710/2023 WA/662/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
140	1711/2023 WA/662/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
141	1712/2023 WA/662/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
142	1713/2023 WA/663/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
143	1714/2023 WA/663/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
144	1715/2023 WA/665/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
145	1716/2023 WA/665/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
146	1717/2023 WA/665/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
147	1718/2023 WA/664/2023	STATE OF ODISHA-MP	SANJAY RATH., A.S.C.
148	1719/2023 WA/664/2023	STATE OF ODISHA-MP	SANJAY RATH., A.S.C.
149	1720/2023 WA/664/2023	STATE OF ODISHA-MP	SANJAY RATH., A.S.C.
150	4624/2023 WP(C)/9549/2023	PRABHUDAYAL AGRAWAL-MP	SIDHARTH MISHRA
151	4625/2023 WP(C)/9982/2023	PURNANANDA BEHERA-MP	MANAS RANJAN PADHI
152	4626/2023	E.J.N.HIMANSHU SEKHAR-MP	BANSHIDHAR SATAPATHY

153	WP(C)/9983/2023 4627/2023	THE MANAGEMENT OF SAIL, ROURKELA STEEL PLANT-MP	DEBARGA PRASAD NANDA
154	WP(C)/14040/2021 4628/2023	AMBIKA DAS-MP	PRAFULLA KUMAR RATH
155	WP(C)/9986/2023 4629/2023	BIDYASAGAR MISHRA-MP	
156	WP(C)/10287/2020 4630/2023	SOUDAMINI MOHANTY-MP	PRAFULLA KUMAR RATH
157	WP(C)/9987/2023 4631/2023	SNEHALATA SAMAL-MP	PRAFULLA KUMAR RATH
158	WP(C)/9989/2023 4632/2023	SANJAY KUMAR PRADHAN-MP	JAGANATH PATNAIK
159	WP(C)/9991/2023 4633/2023	NARASINGH GOPAL-MP	BHAKTA RANJAN BARIK
160	WP(C)/9996/2023 4634/2023	MOHIT SHETH-MP	UPASANA BAL
161	WP(C)/10000/2023 4635/2023	LAXMIDHAR ROUL-MP	SOMANATH NANDA
162	WP(C)/9999/2023 4636/2023	BABITA PRADHAN-MP	BIJAYA KUMAR BEHERA 1
163	WP(C)/10001/2023 4637/2023	UTKAL SWAYAM SAHAYAK GOSTI, PURI-MP	RAMDAS ACHARY
164	WP(C)/10005/2023 4638/2023	BADRI NARAYAN RAY-MP	SAMEER KUMAR DAS
165	WP(C)/9461/2023 4639/2023	CHINTAMANI BEHERA-MP	PRAFULLA CHANDRA ACHARYA
166	WP(C)/8280/2023 4640/2023	HAREKRUSHNA MAHAKUD-MP	PRAFULLA CHANDRA ACHARYA
167	WP(C)/8284/2023 4641/2023	M/S.ARATI CONSTRUCTION, KENDUJHAR-MP	PRANAYA KISHORE HARICHANDAN
168	WP(C)/10008/2023 4642/2023	DEEPAK KISAN-MP	SIDHESWAR MOHANTY
169	WP(C)/10010/2023 4643/2023	RABINDRA KUMAR JENA-MP	SANTOSH KUMAR SWAIN
170	WP(C)/10011/2023 4644/2023	DALIMBA GAMANGO-MP	SOUBHAGYA KUMAR DASH
171	WP(C)/10012/2023 4645/2023	SANTOSH KUMAR BISOYI-MP	PRASHANTA KUMAR NAYAK
172	WP(C)/36204/2022 4646/2023	NIRAKAR NAYAK-MP	JAGANNATH BHUYAN
173	WP(C)/10039/2023 4647/2023	INDIAN FARMERS-MP	
174	WP(C)/9842/2009 4648/2023	SADASIBA BISWAL-MP	ABHIRAM SWAIN
175	WP(C)/9625/2023 4649/2023	BAIDHAR BEHERA-MP	SANTOSH KUMAR MOHANTY
176	WP(C)/10042/2023 4650/2023	NIRANJAN PATRA-MP	ABHIRAM SWAIN
177	WP(C)/9626/2023 4652/2023	JAGAMOHAN PATRA-MP	SUSHANTA KUMAR JOSHI
178	WP(C)/10044/2023 4653/2023	SANJUKTA PATTANAIAK-MP	NIRANJAN NAYAK
179	WP(C)/34369/2021 4654/2023	HAREKRUSHNA PATRA-MP	RUDRA PRASAD KAR
180	WP(C)/10050/2023 4655/2023	BIJAY KUMAR MOHANTY-MP	JAGANATH PATNAIK
181	WP(C)/11186/2022 4656/2023	DINESH KUMAR NAIDU-MP	BIRAJA PRASANNA DAS
182	WP(C)/10059/2023 4657/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	CHANDRAN SWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
183	WP(C)/12796/2016 4658/2023	KHIROD KUMAR SAHOO-MP	
	WP(C)/18802/2022		

184	4659/2023 WP(C)/10061/2023	TUNGU KUMAR SAHU-MP	BIRAJA PRASANNA DAS
185	4660/2023 WP(C)/10063/2023	LABALA PRATAP CHANDRA SAHU-MP	BIRAJA PRASANNA DAS
186	4661/2023 WP(C)/10065/2023	BANDANA SAHU-MP	BIRAJA PRASANNA DAS
187	4662/2023 WP(C)/10068/2023	LADU KISHOR SAHU-MP	BIRAJA PRASANNA DAS
188	4663/2023 WP(C)/6227/2019	MANAGER,CRM DEPARTMENT,LIC OF INDIA-MP	
189	4664/2023 WP(C)/10076/2023	SK. BABU-MP	ARIJEET MISHRA
190	4666/2023 WP(C)/10078/2023	RAJEEV KAPOOR-MP	ARUN KUMAR PATRA
191	4667/2023 WP(C)/10079/2023	BANAMALI MISHRA-MP	DEEPALI KUMAR PANDA
192	4668/2023 WP(C)/24366/2017	MD NESCO-MP	PRADIPTA KUMAR MOHANTY
193	4669/2023 WP(C)/10080/2023	ANIL KUMAR CHAKRA-MP	ARUN KUMAR PATRA
194	4670/2023 WP(C)/9618/2019	NESCO UTILITY,JANUGANJ,BALASORE-MP	PRADIPTA KUMAR MOHANTY
195	4671/2023 WP(C)/34660/2022	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD. BBSRMP	BISWABHAR MANSINGA
196	4672/2023 WP(C)/10082/2023	PRATAP PRASAD-MP	BIDYADHAR MANSINGA
197	4673/2023 WP(C)/1434/2023	ABHAYA KUMAR PATTNAIK-MP	
198	4674/2023 WP(C)/36161/2021	SANJAY KUMAR BARIK-MP	BISWABIHARI MOHANTY
199	4675/2023 WP(C)/10084/2023	CHAITANYA BHOI-MP	SUBHRANSU BHUSAN MOHANTY
200	4676/2023 WP(C)/10086/2023	SIBA NARAYAN PATTANAIAK-MP	PRONOY MOHANTY
201	4677/2023 WP(C)/37151/2022	SURA BEHERA-MP	PRAVAT KUMAR MUDULI
202	4678/2023 WP(C)/10095/2023	ROHITASWA PRADHAN-MP	RAJIB RATH
203	4679/2023 WP(C)/10096/2023	SASMITA MOHAPATRA-MP	KSHIROD KUMAR ROUT
204	4680/2023 WP(C)/10097/2023	SUDARSHAN NAYAK-MP	DEEPAK KUMAR MOHAPATRA
205	4681/2023 WP(C)/23425/2016	SIBABRATA DASH-MP	M/S.DEVASHIS PANDA
206	4682/2023 WP(C)/7817/2023	ASHOK KUMAR SENAPATI-MP	TANMAY MISHRA
207	4683/2023 WP(C)/10102/2023	DR. BANAPRAVA PARIDA-MP	KUNAL KUMAR SWAIN
208	4684/2023 WP(C)/9361/2022	DIPTIMAYEE ROUT-MP	SUBHRANSU BHUSAN MOHANTY
209	4685/2023 WP(C)/25781/2017	PRADIPTA KU.DASH-MP	M/S.K.K.SWAIN
210	4686/2023 WP(C)/4386/2023	KANAK MOHANTY-MP	
211	4687/2023 WP(C)/10121/2023	SEKH MEHERBAN-MP	RAJDEEP PRADHAN
212	4688/2023 WP(C)/10127/2023	M/S. GARDEN REACH SHIP BUILDERS AND ENGINEERS LTD. TRIPATHY	TRIPATHY PANDA
213	4689/2023 WP(C)/10129/2023	KUNJA TIRKEY-MP	SOUMYA RANJAN MOHANTY
214	4690/2023 WP(C)/12656/2021	SWETA RANJAN PRADHAN-MP	
215	4691/2023	CH.AJEET KUMAR DAS-MP	B.S.TRIPATHY..I

216	WP(C)/18641/2020 4692/2023	MAJOR SIDDHARTHA SHANKAR BEHERA-MP	TANMAY MISHRA
217	WP(C)/10145/2023 4693/2023	SREE METALIKS LTD. (SML HOUSE), BARBIL-MP	P.K.CHAND
218	WP(C)/10147/2023 4694/2023	TRINATH DOMB @ HARIJAN-MP	PADMANAV CHOUDHURY
219	WP(C)/10151/2023 4695/2023	NIBEDITA MISHRA-MP	KUNAL KUMAR SWAIN
220	WP(C)/10153/2023 4696/2023	JAYANTI SAHOO-MP	KUNAL KUMAR SWAIN
221	WP(C)/10152/2023 4697/2023	HIMANSHU SETHI-MP	JUGALA KISHORE PANDA
222	WP(C)/10155/2023 4698/2023	PABITRANAGAR HIGHER SECONDARY SCHOOL, ANGUL-MP	KAMAL RAY
223	WP(C)/10157/2023 4699/2023	TAPAN KUMAR SAMAL-MP	
224	WP(C)/5440/2023 4700/2023	DHANAPATI DOMB @ HARIJAN-MP	PADMANAV CHOUDHURY
225	WP(C)/10161/2023 4701/2023	HARIHARA BEHERA-MP	PRAFULLA KUMAR RATH
226	WP(C)/10162/2023 4702/2023	TRILOCHAN SAHOO-MP	M/S.DEBENDRA KU.SAHOO
227	WP(C)/10176/2016 4703/2023	TULADEI DOMB @ HARIJAN-MP	PADMANAV CHOUDHURY
228	WP(C)/10164/2023 4704/2023	SAROJ KUMAR SAHOO-MP	NIRANJAN LENKA
229	WP(C)/9932/2023 4705/2023	SAHU HATI-MP	PRITAM KUMAR MOHANTY
230	WP(C)/10167/2023 4706/2023	JITENDRA MOHANTY-MP	AVIJIT PATNAIK
231	WP(C)/10171/2023 4707/2023	M/S VIRAJAA STEEL AND POWER (P) LTD., CUTTACK-MP	SANTOSH KUMAR NANDA
232	WP(C)/10188/2023 4708/2023	RAJESWAR THAKUR-MP	MOHENDRA KUMAR MOHAPATRO
233	WP(C)/10183/2023 4709/2023	SUKADEV SWAIN-MP	BIJAYA KUMAR MOHANTY
234	WP(C)/10191/2023 4710/2023	M/S.AKHILESH AGENCIES, CUTTACK SADAR-MP	UMESH CHANDRA BEHURA
235	WP(C)/10199/2023 4711/2023	RANJAN NAIK-MP	UMESH CHANDRA BEHURA
236	WP(C)/10203/2023 4712/2023	BANAMALI ROUT-MP	PRAFULLA KUMAR RATH
237	WP(C)/10202/2023 4713/2023	MODIA NIRANJAN REDDY-MP	UMESH CHANDRA BEHURA
238	WP(C)/10204/2023 4714/2023	ANADI MENDELI @ MELLI-MP	
239	WP(C)/7879/2023 4715/2023	BASANTI JENA-MP	PRASANTA KUMAR NANDA
240	WP(C)/10206/2023 4716/2023	BASANTI JENA-MP	PRASANTA KUMAR NANDA
241	WP(C)/10206/2023 4717/2023	M/S.ANIL KUMAR MAHALIK-MP	UMESH CHANDRA BEHURA
242	WP(C)/10207/2023 4718/2023	RANJIT KUMAR DASH-MP	PRABODHA CHANDRA NAYAK
243	WP(C)/10209/2023 4719/2023	LINAJ PATTANAIAK-MP	SIDHARTH PRASAD DAS
244	WP(C)/10212/2023 4720/2023	DISTRICT BUS OWNERS ASSOCIATION, ANGUL-MP	SIDHARTH PRASAD DAS
245	WP(C)/10213/2023 4721/2023	BASANTI JENA-MP	PRASANTA KUMAR NANDA
246	WP(C)/10224/2023 4722/2023	BASANTI JENA-MP	PRASANTA KUMAR NANDA
	WP(C)/10224/2023		